

80 per cent, a speed regulator, and re-reeling equipment

(c) The estimated cost per basin including re-reeling equipment is Rs 650. It is difficult to state at this stage the price at which each basin will be supplied as it will depend on the actual cost of manufacture.

(d) Does not arise at this stage as the question of manufacture of the article on a large scale has not yet been decided.

Employment of Trained Personnel

497. Shri Vasudevan Nair: Will the Minister of Labour and Employment be pleased to state

(a) the number of persons trained in vocational and industrial training centres who got employment during 1956-57 through Employment Exchanges or in Government projects like Community Projects, Handicraft centres, NES Blocks and Social Education Centres,

(b) whether Government propose to constitute a committee to see that trained personnel get suitable jobs

(c) if so when and

(d) if not, the reasons therefor?

The Deputy Minister of Labour (Shri Abid Ali) (a) 1,226 trainees have been placed in employment through Employment Exchanges. The number absorbed in Government projects is not known.

(b) No

(c) Does not arise

(d) The purpose of finding jobs will not be achieved by such a committee.

Migration Certificates

498. Shri Bimal Ghose: Will the Prime Minister be pleased to state

(a) the number of applications for migration certificates from East Pakistan that were pending just before the

procedure for grant of such certificates was tightened up last year,

(b) the number of such applications that have not been disposed of up-to-date,

(c) the number of applications received on an average per month for grant of migration certificates after the procedure had been tightened up last year, and

(d) the average number of such applications disposed of per month?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) (a) The basic procedure for the grant of migration certificates was not changed but it was found that there had been considerable laxity in granting certificates without due enquiry. Certain administrative instructions were therefore, issued in order to ensure that proper enquiries were made before certificates were issued. Where, on a preliminary scrutiny, it was found that the requirements were not fulfilled, the applications were rejected. In other cases, applicants were asked to come for an interview. Many who were asked for an interview did not come for it. Of all those who came those who were found eligible were granted certificates.

The new instructions were brought into effect on September 1, 1956. The actual number of the applications then pending was 52,442. But, as indicated above, many of them did not fulfil the requirements laid down for the issue of migration certificates.

(b) 6,107 (upto 15th July, 1957)

(c) 1,337 per month since 1st September 1956

(d) 599

Publications Division

499. Shri Ansar Harvani: Will the Minister of Information and Broadcasting be pleased to state

(a) whether it is a fact that the Publications Division prepared a number of pamphlets and books for the

Ministry of Community Development, during 1956-57 and

(b) how much money was spent on these publications and how much was realised by sale proceeds?

The Minister of Information and Broadcasting (Dr. Keskar): (a) The Division brought out 34 pamphlets for the Ministry of Community Development during the year 1956-57. Out of these, 33 pamphlets were unpriced and only one priced

(b) Expenditure on all these pamphlets by way of printing, process, paper and binding comes to about Rs 71,825. The gross revenue so far from the sale of the sole priced publication is Rs 2,980

Demolition of Blocks near Central Secretariat

410 Shri Jadhav Will the Minister of Works, Housing and Supply be pleased to state

(a) the number of blocks that have been demolished nearabout the Central Secretariat

(b) the expenditure involved and

(c) the reasons for demolishing the blocks?

The Deputy Minister of Works, Housing and Supply (Shri Anil K Chanda) (a) A portion of the 'N' Block has been demolished and the 'K' Block is in the process of demolition

(b) Nil the old building materials in the structures have been sold to the contractors engaged on demolition for Rs 85,000 and Rs 25,200 for the 'K' Block and the portion of the 'N' Block respectively inclusive of the cost of demolition

(c) The blocks had outlived their life. The land so vacated will be used for construction of office buildings

Woollen and Cotton Carpets

411. Shri Ganpatil Ram: Will the Minister of Commerce and Industry be pleased to state

(a) the foreign exchange earned annually from the export of woollen and cotton carpets (country-wise),

(b) the total exports made during 1957 so far,

(c) what measures are taken by Government to promote this industry in and outside the country, and

(d) whether any research work is being done for improving the quality at cheaper cost to meet competition in foreign markets?

The Minister of Commerce and Industry (Shri Morarji Desai). (a) and (b) Four statements showing the quantities and value of woollen carpets and cotton carpets exported to different countries during 1955, 1956 and January to March 1957 are laid on the Table [See Appendix II Annexure No 49]

(c) and (d) With a view to ensuring sufficient supply of raw material for the woollen carpet industry, the export quota of raw wool is being fixed after taking into consideration the requirements of this industry

A Development Council for woollen industry has been constituted to encourage the growth of this industry on healthy lines. A proposal for the establishment of a Research Centre is under consideration. The Industry also has been taking steps for the last many years and has improved quality considerably

बनारसी जरी का कपड़ा और साड़ियाँ

४१२ श्री रूप नारायण क्या बालिष्ठ्य तथा उद्योग मंत्री १५ जुलाई, १९५६ क तागकित प्रश्न सख्या १० के उत्तर क सम्बन्ध मे यह बताने की कृपा करेगे कि किन-किन देशो मे बनारसी जरी के